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NOTIFICATION
(INCOME-TAX)

No. 623A (F.No.197/125/84-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Gujarat Ecological Education & Research Foundation" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1986-87.



(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
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Copy to:-

1. The Director, Goer Foundation, GB-11, Sector-9, Gandhinagar-382009 (Gujarat).
2. The Commissioner of Income-tax, Gujarat-III, Ahmedabad, with ref. to his letter No. HQ.III/121-A-4/84-85, dt. 10.12.1984.
3. All Commissioners of Income-tax.
4. Directors of Ins. (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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(ATMA RAM)
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